

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated, Patna the **20th** February, 2026

No. **165** A: Under the Assured Career Progression Scheme (A.C.P. Scheme) to the officers of Bihar Judicial Service as provided in Para 3 (1) of the Department of Personnel and Administrative Reforms (now, General Administration Department), Government of Bihar resolution dated 15.04.2004 issued under memo no. 7/Estt. 1-1-05/2003 Ka. 2923 dated 16.04.2004 as also its subsequent resolutions issued under memo nos. 3545 dated 19.04.2006 and 4606 dated 28.04.2011, the following Judicial Officers are **granted benefit of 1st Financial Progression (1st A.C.P.)** in the Pay Scale of Rs. 122700-180200 (J-4) in the cadre of Civil Judge (**Senior Division**) on completion of 5 years of regular service with effect from the date as mentioned against their respective names of the table given below:-

Sl. No.	Name of the Judicial Officer, designation and present place of posting	Date of grant of 1 st Financial Progression (1 st A.C.P.) in the cadre of Civil Judge (Sr. Div.)
1.	Sri Sukun Kumar Manjhi, District & Additional Sessions Judge, Gaya	31.08.2021
2.	Sri Ranjeet Kumar, Secretary, D.L.S.A, Jehanabad	19.09.2021
3.	Sri Randhir Kumar, Civil Judge (Sr. Div.)-cum-A.C.J.M, Balia, Begusarai	07.09.2021
4.	Sri Shakti Dhar Bharti, P.O., Labour Court, Purnea	29.08.2021
5.	Sri Deepak Kumar III, Civil Judge (Sr. Div.)-cum-A.C.J.M, Naugachia, Bhagalpur	30.08.2021
6.	Sri Manoj Kumar V, District & Additional Sessions Judge, Begusarai	06.09.2021
7.	Sri Om Shankar, Secretary, D.L.S.A, Kishanganj	02.09.2021

The above named officers are hereby directed to submit their option for pay fixation under Rule FR-22 of the Fundamental Rules to the concerned department within one month otherwise their pay shall be fixed on the date of 1st Financial Progression, as per Rules.

By order of the High Court

Sd/- P. K. Malik

Registrar General

Memo No. 15983-16000 / Dated, Patna the 20th February, 2026

Copy forwarded to the Additional Chief Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law (Judicial) Department, Patna / Accountant General (A & E), Bihar, G.E.-7, Birchand Patel Path, Patna / Under Secretary, Personal Claim and Pay Fixation Cell, Finance Department, Govt. of Bihar, Patna / Member Secretary, Bihar State Legal Service Authority, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Sr. Programmer, Patna High Court, Patna / S.O. I/c Judicial Officers Service Record Room, Patna High Court, Patna for information and needful / The Principal District and Sessions Judge of Gaya / Jehanabad / Begusarai / Purnea / Bhagalpur / Kishanganj for information and communication to the officer concerned.


Registrar General